

A-32011/9/2011-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, dated the 09-11-2012

Office Memorandum

Subject : Approval of 21 cases of ACP/MACP in Group A/B Pay Scales and Grade Pay.

The undersigned is directed to convey the approval of the competent authority, in the Ministry, for the following ACP/MACP, subject to satisfaction of conditions in Para 2 below :

SL	Name of the serving/retired employee (Sh./Smt.)	Approval
1	AM Sharma, Retired AD	3 rd MACP wef. 01.09.2008 in GP 4800.
2	Tapan Paul, Retied AD	3 rd MACP wef. 01.09.2008 in GP 6600.
3	Prabha Suri, Retired IO	3 rd MACP wef. 01.09.2008 in GP 6600.
4	Iqbal H Ansari, AD in Hqrs.	1 st MACP wef. 01.09.2008 in GP 4800.
5	Vijay Kumar, Retired IO	3 rd MACP wef. 01.09.2008 in GP 4800.
6	BC Pathak, Retired STA	3 rd MACP wef. 19.05.2009 in GP 6600.
7	RA Mehta, CP in ROC Ahmedabad	2 nd MACP wef. 01.09.2008 in GP 5400 (PB-2).
8	VT Sajeevan, CP in OL Kerala	2 nd MACP wef. 01.10.2012 in GP 5400 (PB-2).
9	S Sivakumar, Retired AROC	3 rd MACP wef. 21.03.2009 in GP 6600.
10	SP Mandal, Retired AOL	3 rd MACP wef. 06.04.2011 in GP 6600.
11	NC Jain, SA in Hqrs.	3 rd MACP wef. 11.05.2012 in GP 4800.
12	Surender Wadhwa, Retired AD	3 rd MACP wef. 13.05.2011 in GP 6600.
13	Rabi Barua, Retired AROC	3 rd MACP wef. 13.12.2009 in GP 6600.
14	B Srikumar, AD in RD Chennai	1 st MACP wef. 01.09.2008 in GP 4800.
15	AK Bunkar, AROC in ROC Delhi	1 st MACP wef. 23.10.2008 in GP 4800.
16	HR Patel, Retired AOL	3 rd MACP wef. 25.10.2009 in GP 6600.
17	NP Mishra, Retired Hindi Officer	2 nd MACP wef. 20.12.2009 in GP 6600
18	Neelambuj, CP in ROC Mumbai	1 st MACP wef. 04.06.2011 in GP 4800
19	M Marbaniang, JTA in ROC Shillong	3 rd MACP wef. 13.08.2011 in GP 4600
20	B Ambili, CP in ROC Ernakulum	1 st ACP wef. 01.08.2007 in PS 6500-10500
21	S Santhanam, STA in RD Chennai	1 st ACP wef. 24.03.2006 in PS 6500-10500

2. Above approval is subject to verification by RD --- (a) that they are vigilance clear as on date ; (b) that they have never refused any regular promotion to any post carrying pay scales to which they are now allowed ACP/MACP ; and (c) that the facts, on which this ACP/MACP is based, are true as per service book/records.

3. After above approval, as per Ad.II information, only 2 cases are left for consideration --- (i) Sh. Lalji Tripathi, retired CP from ROC Delhi and (ii) Sh. K Sreekumar, retired AROC from ROC Ernakulam. This is due to non-availability of APAR folder, on which a decision will be taken shortly, after search of folders.

4. If any more Group A/B cases of MACP, maturing upto 31-3-2013, are pending in Ministry, this may be intimated by concerned RD. Further, RDs are also instructed for advance screening and timely release of these benefits, to eligible employees, in their region, as per the time table given in DOPT rules on ACP/MACP.



9-11-12

(R K Pandey)

Under Secretary to the Government of India

1. All seven RDs
2. SO, Ad.II
3. E.Gov. Cell --- for loading in Employees Corner (Non functional upgradations)